

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB 648(ND)/2019

IN THE MATTER OF:

Mr. Sudhir Gupta

vs

M/s. Edward Keventer Successors Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 7 IBC 2016

Order delivered on 25.09.2019

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

Shri Kapal Kumar Vohra,

Hon'ble Member (Technical)

For the Petitioner/Applicant: - Mr. Piyush Singh, Mr. Aditya Parolia, Mr. Akshay Srivastava,  
Mr. Kumar Pradyuman, Mr. Subhul Ismail, Mr. Parteek Vats.  
Mr. Subodh Pathak B. Patanaik, Mr. Akash Swami and  
Mr. Purusharth Bisht Advocates

For the Corporate Debtor : Mr. Rajiv Nayar Sr. Adv., Mr. Kartik nayar, Ms. Meghna Mishra,  
Mr. Varun Kumar, Mr. Dheeraj P. DEO and Ms. Aishwarya Moitapatra Advocates

ORDER

The matter has been adjourned to 17.10.2019.

- Solr

(K. K. VOHRA)  
MEMBER (TECHNICAL)

- Solr

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)